

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-517
IB-707/ND/2020
IA/1065/2023

IN THE MATTER OF:

Ashoka Creations Ltd.

....Applicant

Vs.

Lykos India Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Mohit Nandwani, Mr. Devanshu Chauhan, Advs.

For the Respondent : Ms. Avni Sharma, Ms. Anjali Anchayil

ORDER

As prayed by Ld. Counsel appearing for the Operational Creditor, list the matter before the Regular Bench on **11.04.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)